

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) During 1st January to 30th June 2009, 455 people have been killed which include 255 civilians and 200 security forces.

(c) Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include deployment of Central paramilitary forces (CPMFs) and Commando Battalions for Resolute Action (CoBRA); sanction of India Reserve (IR) battalions, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools; modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; launching special intra-State and inter-State coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Ministries.

Extent of damage due to cyclone 'Aila' in West Bengal

499. SHRIMATI HEMA MALINI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware about the recent cyclone 'Aila' in West Bengal;
- (b) the worst affected districts and the number of houses uprooted and number of lives lost;
- (c) whether Government is providing relief to those affected by sending medicines, potable water and milk powder for children;
- (d) whether any financial assistance is also being provided to the affected areas; and
- (e) if so, the amount thereof, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) Cyclone 'Aila' which hit coastal areas of West Bengal, is reported to have caused severe damage in North 24 Parganas, South 24 Parganas and East Medinipur districts. Darjeeling district has also been affected due to heavy rainfall which resulted in landslide.

According to the information received from the Government of West Bengal over 8.00 lakh houses have been damaged and 137 human lives lost.

Execution of relief operations in the wake of natural calamities is primarily the responsibility of the State Government concerned. Government of India supplements the efforts of the State Government by providing logistic and financial support, whenever required.

The Government of India has provided medical supplies, baby food for the areas affected by cyclone "Aila".

The High Level Committee (HLC) has now considered the request of the Government of West Bengal seeking additional financial assistance from NCCF in wake of cyclone 'Aila' of the State Government and decided to defer the decision on items relating to housing and road sectors, for want of area-wise details from the Government of West Bengal. In respect of the other sectors, assistance of Rs. 478.27 crore from NCCF has been approved.

In addition to the above Government of India has released to West Bengal the 1st installment of Central share of Calamity Relief Fund (CRF) for the year 2009-10 amounting of Rs. 98.965 crore.

District-wise allocation of relief fund comes under the purview of the State Government concerned.

Cities becoming asylums of Maoists

†500. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that according to intelligence inputs of Central Government, sensitive places of cities of New Delhi, Punjab, Haryana, Uttar Pradesh and Uttarakhand have become asylums of red arms (Maoists); and

(b) if so, the details of actions being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) As per available inputs, certain Maoist activities have come to notice in Delhi, Punjab, Haryana, Uttar Pradesh and Uttarakhand. However, there is no report of Maoist violence in these areas.

Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include modernization and upgradation of the State Police under the Scheme for Modernization of State Police Forces (MPF scheme); sharing of Intelligence; facilitating inter-State coordination; and assistance in development works through a range of schemes of different Central Ministries.

Utilization report under CRF from Assam

501. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Assam has not yet submitted the utilization report on Central Relief Fund (CRF) received till 2007-08;

†Original notice of the question was received in Hindi